

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 332 of 2014 in
DFR No. 2047 of 2014**

Dated : 1st October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
GRIDCO Appellant(s)**

Versus

NTPC Ltd. & Anr Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Sahegal for R.1

ORDER

We have heard the learned counsel for the parties.

Order is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js